

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1073/252/ND/2019

IN THE MATTER OF:
Pr. Commissioner Of IT -6
vs

.....PETITIONER

ROC in the matter of M/s. Video Talk Technologies Pvt. Ltd.
...RESPONDENT

Section
Under Section 252 of IBC

Order delivered on 09.10.2019

Coram:01
JUSTICE (RETD.) Rajesh Dayal Khare, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor :
For the Respondent/ Corporate-debtor :

ORDER

Perusal of the orders dated 21.08.2019 and 12.09.2019 shows that none was present on behalf of the applicant on both the said dates. Even today none is present on behalf of the applicant. Accordingly, the appeal is dismissed for non-prosecution.

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Member (T)

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(Rajesh Dayal Khare,
Member (J))